

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO.109 OF 2015

Dated : 12th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Baitarani Power Project Pvt. Ltd. ...Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. Rutwik Panda and
Mr. Anshu Malik for R-1

Mr. R.K. Mehta,
Mr. Abhishek Upadhyay,
Ms. Himanshu for R-3, R-6, R-8 & R-10

Mr. Shashank Bajpai,
Mr. Shakun S. Shukla for R-2

ORDER

Learned counsel for the appellant submitted a note on the maintainability of the appeal.

Learned counsel for Respondent Nos.3, 6, 8 & 10 seeks two weeks time to file reply. He may file the same on or before 28.11.2015 after serving copy on the other side.

List the matter on **17.11.2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk